

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.11 of 2025**

Uday Kumar @ Uday Singh

... .. Appellant/s

Versus

Ajay Kumar Karan

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Mithilesh Kumar Rai, Advocate
For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

3 02-04-2026 Learned counsel for the appellant is granted four weeks' time for removal of defect(s) as pointed out by the office.

2. Accordingly, list this case under appropriate heading on 30.04.2026.

(Rudra Prakash Mishra, J)

Alok Verma/-

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